

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 1711
TO BE ANSWERED ON- 13/02/2023

EKLAVYA MODEL RESIDENTIAL SCHOOLS

1711. SHRI MADDILA GURUMOORTHY:
SHRI ARJUN LAL MEENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of Eklavya Model Residential Schools (EMRS) that have been set-up in the State of Andhra Pradesh and Udaipur district of Rajasthan;
- (b) whether all blocks in the State of Andhra Pradesh have been covered that satisfy the criteria for setting up of EMRS;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government will allow setting up of more than one EMRS in districts which have majority of ST population;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the funds allocated to EMRS during the last three years and the current financial year, State/UT-wise along with the funds allocated for EMRS opened in Udaipur district?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA):

(a) to (e): Government has decided to establish Eklavya Model Residential Schools (EMRS) in every block with 50% or more ST population and atleast 20,000 tribal persons. A total number of 740 EMRSs are proposed to be established across the country by the year 2025-26. As per the existing norms, more than one block from a single district may fulfil the twin criteria for setting up of EMRS resulting in more than one EMRSs in one district. The number of EMRS sanctioned in the State of Andhra Pradesh and Udaipur district of Rajasthan are 28 and 08 respectively and all these EMRSs are reported to be functional as on date. All blocks, satisfying the criteria for setting up of EMRS, in the State of Andhra Pradesh have been covered with an EMRS. The details of the EMRSs sanctioned in Andhra Pradesh and Udaipur district of Rajasthan are enclosed at **Annexure**.

(f): The capital cost for construction of EMRS is Rs.37.80 crores for plain areas and upto Rs. 48.00 crores in case of Northeast, Hilly and LWE affected areas. Recurring cost of Rs.1,09,000.00 per student per year is given to schools towards running and managing the school. Fund is released to

National Education Society for Tribal Students (NESTS), an autonomous organization to manage and implement the scheme of EMRS and NESTS further releases funds to States/ UTs/ PSUs/ Construction Agencies/ State Societies as per their requirements for construction of EMRSs and recurring cost for running of the schools. EMRS had been a component under ‘Grants under Article 275(1) of the Constitution of India’ and has carved into a separate central sector scheme during 2019-20. Prior to 2020-21, funds was released under Article 275(1) for EMRSs. Funds released to NESTS during the last 3 years and current year is as under-

Year	Fund released to NESTS (Rs. in crore)
2019-20	16.21*
2020-21	1200.00
2021-22	1057.74
2022-23 (upto 7.2.2023)	1465.27

*token provision for EMRS as separate allocation for EMRS scheme was started from 2020-21 onwards.

Annexure

Annexure as referred in part (a) to (e) of the reply to Lok Sabha Unstarred Question No. 1711 dated 13.02.2023 raised by Shri Maddila Gurumoorthy and Shri Arjun Lal Meena regarding "Eklavya Model Residential Schools".

State: Andhra Pradesh					
S. N.	District	Block	Village	Year of sanction	Functional Status
1.	East Godavari	Y. Ramavaram	P. Yerragonda	1998-99	Functional
2.	SPS Nellore	Kodavalur	Kodavalur	2003-04	Functional
3.	Prakasam	Dornala	Dornala	2010-11	Functional
4.	Visakhapatnam	Gudem Kotha Veedhi	Gudem Kotha Veedhi	2010-11	Functional
5.	Chittoor	BuchinaiduKandriga	Kanamanambedu	2014-15	Functional
6.	East Godavari	Maredumilli	Maredumilli	2014-15	Functional
7.	SPS Nellore	Ozili	Ozili	2014-15	Functional
8.	Srikakulam	Bhamini	Bhamini	2014-15	Functional
9.	Srikakulam	Meliaputti	Meliaputti	2014-15	Functional
10.	Visakhapatnam	Dumbriguda	Dumbriguda	2014-15	Functional
11.	Visakhapatnam	MunchingiPuttu	Munchingiputtu	2014-15	Functional
12.	Vizianagaram	Kurupam	Kurupam	2014-15	Functional
13.	Vizianagaram	Makkuva	Panasabhadra	2014-15	Functional
14.	Vizianagaram	Pachipenta	Guruvinaidupeta	2014-15	Functional
15.	East Godavari	Chintur	Kunduru	2018-19	Functional
16.	West Godavari	Buttayagudem	Buttayagudem	2018-19	Functional
17.	East Godavari	Rajavommangi	Tallapalem	2019-20	Functional
18.	Visakhapatnam	Chintapalle	Chintapally	2019-20	Functional
19.	Vizianagaram	Gummalakshmipuram	Gummalakshmipuram	2019-20	Functional
20.	Visakhapatnam	Ananthagiri	Pathokota	2020-21	Functional
21.	Visakhapatnam	Araku Valley	Majjivalasa	2020-21	Functional
22.	Visakhapatnam	G.Madugula	P.G.Madugula	2020-21	Functional
23.	Visakhapatnam	Hukumpeta	Chintalaveedi	2020-21	Functional
24.	Visakhapatnam	Koyyuru	Balaram	2020-21	Functional
25.	Visakhapatnam	Paderu	Dokuluru	2020-21	Functional
26.	Visakhapatnam	PedaBayalu	Lakyaputtu	2020-21	Functional
27.	East Godavari	Addateegala	Vetamamidi	2021-22	Functional
28.	East Godavari	Rampachodavaram	Padegeddada	2021-22	Functional

State: Rajasthan (District: Udaipur)					
S. N.	District	Block	Village	Year of sanction	Functional Status
1.	Udaipur	Kotra	Kotra	1997-98	Functional
2.	Udaipur	Rishabhdeo	Kagddar	1999-00	Functional
3.	Udaipur	Gogunda	Dadiya	2013-14	Functional
4.	Udaipur	Sarada	Peepalkhunt	2019-20	Functional
5.	Udaipur	Jhadol	Jotana	2020-21	Functional
6.	Udaipur	Lasadiya	Kun	2020-21	Functional
7.	Udaipur	Salumbar	Prem Nagar	2020-21	Functional
8.	Udaipur	Kherwara	KhandiovriUplaphala	2021-22	Functional
